

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. NO. 74 of 2013 in
DFR No. 112 of 2013**

Dated : 1st March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Tata Power Delhi Distribution Ltd.Appellant(s)
Versus
NTPC Ltd. & Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Gopal Jain &
Mr. Alok Shankar**

ORDER

The Applicants are directed to file an Application under Rule
55 (3) of the Act for waiver of court fee.

Post the matter on **12.03.2013.**

**(Rakesh Nath)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**